

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 19th December, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble The Chief Justice is pleased to constitute the regular sitting of the Division Benches and Single Benches as per the following table, until further order(s):

DAY	DIVISION BENCH	SINGLE BENCH
Monday	Hon'ble the Chief Justice with HMJ Golmei Gaiphulshillu Kabui	1. HMJ A. Bimol Singh 2. HMJ A. Guneshwar Sharma
Tuesday		
Wednesday		
Thursday	Hon'ble the Chief Justice with HMJ A. Guneshwar Sharma (Old year Criminal Appeal)	1. Hon'ble The Chief Justice 2. HMJ A. Bimol Singh 3. HMJ A. Guneshwar Sharma 4. HMJ Golmei Gaiphulshillu Kabui
Friday	Hon'ble the Chief Justice with HMJ A. Bimol Singh (Specially ordered matter)	

This issues in supersession of all earlier notifications in this regard.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 29584 - 602 Imphal, the 19th December, 2024
Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR